

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2015
NAME OF THE TRANSFEROR : UNION OF INDIA
NAME OF THE TRANSFERRE : FINANCIAL TECHNOLOGIES INDIA PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Anvindh Pandian

Sr. Advocate for Resp 9, 18 & 22

Nooruddin Shukla

Advocate for Resp. No. 1

(Signature)

Mohit Advani

Advocate for Resp No 2

Abhi Shek Kale

Arvind Lakhawat

Shashank Trivedi

Kaustubh Menon Legal

Advocates for Resp 29

(Signature)

P. RAS KUMAR

SHABAKH

RANJAN

COUNSEL FOR

SHAREHOLDERS

ASSOCIATION (SHAF 71)

(Signature)

Vinod Kumar

Srinivasan

Counsel for R2-4,

19-21, 23-27

B. Dhanaraj

For R2-Asst ASG

for
Srinivasan

(Signature)

ORDER

Counsel for the Petitioner present. Counsel for R9, R18 and R22 submitted the arguments. Counsel for R29 prayed for time to make submissions. At request, time is enlarged. Put up on **23.11.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)